

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w. e. f. 15.05.2019**

**DIVISION BENCHES**

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| 1. | Hon'ble The Chief Justice<br>&<br>Hon'ble Mr. Justice Prashant Kumar<br>(Monday to Thursday)                                 | (1 <sup>st</sup> Half)                    | LPA (2018 onwards) WPT matters- (Only Income Tax) : - Orders & Admission ,   |
| 2. | Hon'ble The Chief Justice<br>&<br>Hon'ble Mr. Justice Ratnaker Bhengra<br>(Monday to Thursday)                               | (2nd Half)                                | LPA (2018 onwards):- Hearing. WPT, T.A., Tax matters- (Only Income Tax), Commercial Appellate Division, Writs relating to Vires & Validity of Acts, A.C.(D.B.), Cases related to Judicial Officers, cases referred to DB, :- Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench.   |
| 3. | Hon'ble The Chief Justice<br>&<br>Hon'ble Mr. Justice H.C.Mishra<br>(Friday)   | (Whole Day)                               | WP(PIL) :- Orders, Admission & Hearing. Tied up & assigned matters.  |
| 4. | Hon'ble Mr. Justice D.N.Patel<br>&<br>Hon'ble Mr. Justice B.B.Mangalmurti<br>(Monday to Thursday)                            | (Whole Day)                               | LPA (up to 2016), WPT, T.A., Tax matters:- (Except Income Tax), F.A., Company Appeal, CMP, Cont.(Cvl.), Cont. (Appl.), CAT matters, :-Orders, Admission & Hearing. Tied up and Assigned matters.   |
| 5. | Hon'ble Mr. Justice H. C. Mishra<br>&<br>Hon'ble Mr. Justice Sanjay Kumar Dwivedi<br>(Monday to Wednesday)<br><br>(Thursday) | (Whole Day)<br><br>(1 <sup>st</sup> Half) | Cr. Appeal (D.B.) (including u/s 389 Cr. P.C), Acq. Appeal (D.B.), W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev:- Orders, Admission & Hearing.<br>Cr. Appl (D.B.) (2001 onwards):- Hearing (on Bail & in custody).<br><br>Cr. Appeal (D.B.) (including u/s 389 Cr. P.C), Acq. Appeal (D.B.), W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev:- Orders, Admission & Hearing.<br>Cr. Appl (D.B.) (2001 onwards):- Hearing (on Bail & in custody). Tied up & Assigned matters. |
| 6. | Hon'ble Mr. Justice Aparesh Kumar Singh<br>&<br>Hon'ble Mr. Justice Kailash Prasad Deo<br>(Monday to Thursday)               | (Whole day)                               | Cr. Appl (D.B.) (1996 to 2000):- Hearing (on Bail & in custody).<br>Appeal of convicts who are still in custody (Jail Appeals irrespective of Years).  |
| 7. | Hon'ble Mr. Justice S.Chandrashekar<br>&<br>Hon'ble Mr. Justice Deepak Roshan<br>(Monday to Thursday)                        | (Whole day)                               | Cr. Appeal (D.B.) upto 1995:- Hearing<br>LPA (year 2017): - Orders, Admission & Hearing.   |

**SINGLE BENCHES**

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| 1. | <b>Hon'ble Mr. Justice D.N.Patel<br/>(Friday)</b>                                  | <b>(Whole day)</b>                                | Cont. (Cvl.), C.M.P:- <b>Orders, Admission, Tied-up, Assigned matters &amp; any matter not assigned before any Hon'ble Bench.</b><br>Cont. (Cvl.), in which Hon'ble Judge is not available.                    |
| 2  | <b>Hon'ble Mr. Justice Prashant Kumar<br/>(Monday to Thursday)<br/>(Friday)</b>    | <b>(2<sup>nd</sup> Half)<br/><br/>(Whole day)</b> | B.A. matters:- <b>Orders &amp; Admission.</b><br><br>----- <b>As above</b> -----   |
| 3  | <b>Hon'ble Mr. Justice H.C. Mishra<br/>(Thursday)</b>                              | <b>(2<sup>nd</sup> Half)</b>                      | C.R., Tr. Petn.(Cvl), S.C.L.P. & A.C.(SB).: - <b>Orders, Admission, Hearing, Tied-up &amp; Assigned matters.</b>   |
| 4  | <b>Hon'ble Mr. Justice Aparesh Kumar Singh<br/>(Friday)</b>                        | <b>(Whole day)</b>                                | All matters related to Fodder Scam:- <b>Orders, Adm. &amp; Hearing</b> as well as <b>Tied-up &amp; Assigned matters</b> and Cont. (Cvl.), C.M.P :- <b>Orders, Adm. &amp; Hearing</b>                           |
| 5  | <b>Hon'ble Mr. Justice S. Chandrashekhar<br/>( Friday)</b>                         | <b>(Whole day)</b>                                | Cr. Rev. (2015 & 2016) :- <b>Fresh Filing, Orders, Admission, Stay matters &amp; Hearing</b> as well as <b>tied up &amp; Assigned matters.</b>   |
| 6  | <b>Hon'ble Mr. Justice Amitav K. Gupta<br/>(Monday to Friday)</b>                  | <b>(Whole day)</b>                                | Cr. Rev. (2017 onwards),Cr. M. P. (2016 onwards) Tr. Tr. Pet.(Cr.). and Criminal Writ matters:- <b>Fresh Filing, Orders, Admission, Stay matters &amp; Hearing.</b><br>(Tied up & Assigned matters on Friday.) |
| 7  | <b>Hon'ble Mr. Justice Sujit Narayan Prasad<br/>(Monday to Friday)</b>             | <b>(Whole day)</b>                                | WPC(Year 2017 onwards) & WPL (Year 2016 onwards):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b><br>(Tied up & Assigned matters on Friday.)  |
| 8  | <b>Hon'ble Mr. Justice Rongon Mukhopadhyay<br/>(Monday to Friday)</b>              | <b>(Whole day)</b>                                | WPC & WPL (Upto 2015):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b><br>Cont.(C),CMP:- <b>Orders &amp; Adm.</b><br>(Tied up & Assigned matters on Friday.)  |
| 9  | <b>Hon'ble Mr. Justice Ratnaker Bhengra<br/>( Monday to Thursday)<br/>(Friday)</b> | <b>(1<sup>st</sup> Half)<br/><br/>(Whole day)</b> | Cr. Appeal (S.J),(upto Year 2003): - <b>Hearing</b> as well as <b>Tied up &amp; Assigned matters.</b><br><br>----- <b>As above</b> -----   |
| 10 | <b>Hon'ble Mr. Justice Ananda Sen<br/>(Monday to Friday)</b>                       | <b>(Whole day)</b>                                | WPS (2016 onwards):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b><br><b>Cont. ( C ), CMP:- Orders &amp; Admission</b> as well as <b>Tied up &amp; Assigned matters on Friday.</b>                     |
| 11 | <b>Hon'ble Mr. Justice Anant Bijay Singh<br/>(Monday to Friday)</b>                | <b>(Whole day)</b>                                | B.A. matters:- <b>Orders &amp; Admission.</b><br><b>Cr. Appeal (S.J),(Year 2007): - Hearing.</b><br>All Election petition:- <b>Orders, Adm. &amp; Hearing.</b><br>(Tied-up & Assigned matters on Friday.)      |
| 12 | <b>Hon'ble Mr. Justice Dr. S. N. Pathak<br/>(Monday to Friday)</b>                 | <b>(Whole day)</b>                                | M. A. . (Year 2013 to 2016), F. A., S.A. (2013 onwards):- <b>Orders, Admission &amp; Hearing.</b><br>(Tied up & Assigned matters on Friday.)   |

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| 13 | <b>Hon'ble Mr. Justice Rajesh Shankar<br/>(Monday to Wednesday)<br/>(Thursday &amp; Friday)</b> | <b>(Whole day)<br/>(Whole day)</b>           | Cr. M. P. (upto 2014) , Cr. Rev.(From 2008 to 2012):- <b>Orders, Admission &amp; Hearing.</b><br>Cr. Appeal (S.J) :- <b>Orders &amp; Admission</b><br>Cr. Appeal (S.J) (2004 to 2006 & 2008 onwards) :- <b>Hearing.</b><br><b>(Tied up &amp; Assigned matters on Friday.)</b>  |
| 14 | <b>Hon'ble Mr. Justice B.B. Mangalmurti<br/>( Friday)</b>                                       | <b>(Whole day)</b>                           | P. C. Act except B.A.:- <b>Orders, Adm., Hearing</b><br><b>Stay matters as well as Tied up &amp; Assigned matters.</b>   |
| 15 | <b>Hon'ble Mr. Justice Anil Kumar Choudhary<br/>(Monday to Friday)</b>                          | <b>(Whole day)</b>                           | A. B. A.:- <b>Orders &amp; Admission.</b><br>Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- <b>Orders, Adm. &amp; Hearing.</b><br><b>(Tied-up &amp; Assigned matters on Friday.)</b>   |
| 16 | <b>Hon'ble Mr. Justice Rajesh Kumar<br/>(Monday to Friday)</b>                                  | <b>(Whole day)</b>                           | WPS (Upto 2015):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b><br><b>Cont. ( C ), CMP:- Orders &amp; Admission as well as Tied up &amp; Assigned matters on Friday.</b>   |
| 17 | <b>Hon'ble Mrs. Justice Anubha Rawat Choudhary<br/>(Monday to Friday)</b>                       | <b>(Whole day)</b>                           | M. A., F. A. & S. A. (up to 2012):- <b>Orders, Admission &amp; Hearing.</b><br><b>WP(C) (Year 2016) :- Orders, Fresh Filing, Admission &amp; Hearing.</b><br>All Arbitration matters, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals (SJ), Suits (arising out of Company matters), Testamentary Suits, Probate and Letters of Administration matters and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :- <b>Orders, Admission &amp; Hearing.</b><br><b>(Tied up &amp; Assigned matters on Friday.)</b> |
| 18 | <b>Hon'ble Mr. Justice Kailash Prasad Deo<br/>(Friday)</b>                                      | <b>(Whole day)</b>                           | Cr. M.P. (Year 2015) :- <b>Orders, Admission &amp; Hearing as well as tied up &amp; Assigned matters.</b>  |
| 19 | <b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi<br/>(Thursday)<br/>(Friday)</b>                     | <b>(2<sup>nd</sup> Half)<br/>(Whole day)</b> | M. A.(Year 2017 onwards),:- <b>Orders, Admission &amp; Hearing as well as Tied up and Assigned matters.</b>  |
| 20 | <b>Hon'ble Mr. Justice Deepak Roshan<br/>(Friday)</b>   | <b>(Whole day)</b>                           | Cr. Rev.(Year 2013 & 2014),:- <b>Orders, Admission &amp; Hearing as well as Tied up and Assigned matters.</b>  |

**NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**

**2. LISTING OF C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**

**3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANT BIJAY SINGH.****

**4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.****